

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:156
ANSWERED ON:08.03.2007
TRAINING CENTRES FOR HANDICAPPED PERSONS
Ahir Shri Hansraj Gangaram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of organizations permitted by the Rehabilitation Council of India, New Delhi for running Training Centres for the Handicapped persons during 2005, 2006 and 2007;
- (b) the reasons for granting permission to other organizations for setting up of similar centres in a district where such centres already exist;
- (c) whether any complaints regarding irregularities in granting permission for setting up of the Training centres for the Handicapped have been received; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MEIRA KUMAR)

(a) to (d) A Statement is laid on the Table of the House.

A STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.156 TO BE ANSWERED ON 08.03.2007 TABLED BY SHRI HANSRAJ G. AHIR REGARDING TRAINING CENTRES FOR HANDICAPPED PERSONS

(a) The number of Institutions approved by Rehabilitation Council of India (RCI), for running of training programmes in three years is as under: -

Financial year	Number of Institutions
----------------	------------------------

2004-05	09
2005-06	19
2006-07	34
(Up to 31.1.2007)	

In total RCI has approved 241 Institutions up to 31.1.2007.

(b) There is a shortage of trained manpower in the country. Therefore, the Council encourages the organizations to start the training programmes in the field of disabilities and special education so that more and more trained manpower could be made available to serve the persons with disabilities.

(c) & (d) As and when such complaints are received, necessary remedial action is taken.